

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2022 (THURSDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 982 of 2019 (PH)	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors. With	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
2.	Comp. App. (AT) (Ins) No. 347 of 2021 (PH)	SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors.	Diwakar Maheshwari	Amit Mahajan-R1 Sanjeev Singh Kajal Bhatia
3.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

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By order of Hon'ble Chairperson

-sd/-
Registrar